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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 41/9/NCLT/AHM/2017

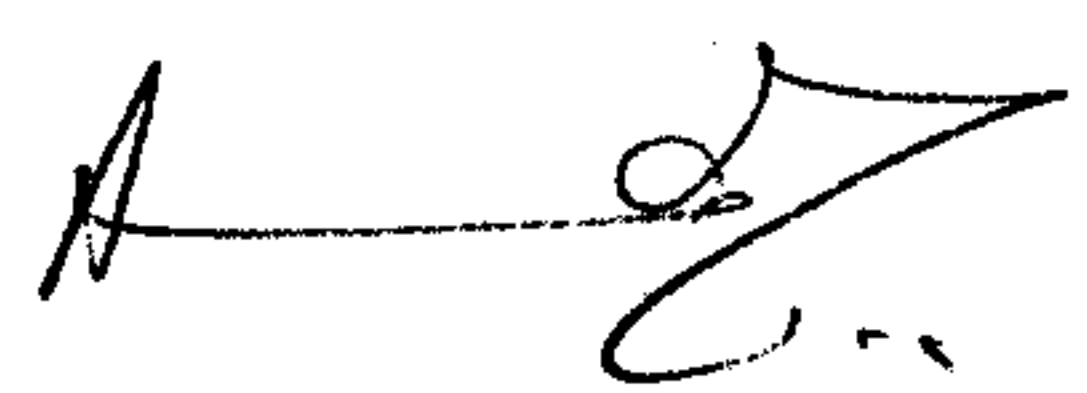
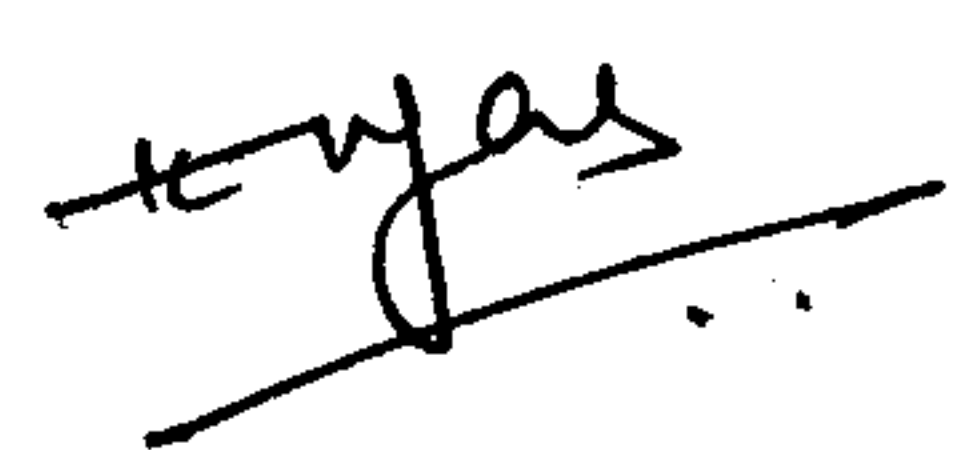
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

Name of the Company: Agricore Commodities Pvt. Ltd.
V/s.
Anil Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code


| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | Anuj K. Trivedi | Advocate | Petitioner |  |
| 2. | Kunal J. Vyas | Advocate | Respondent |  |

ORDER

Learned Advocate Mr. Anuj Trivedi present for Operational creditor/ Petitioner.
Learned Advocate Mr. Kunal Vyas present for Respondent.

At request of both sides Counsel on the ground of settlement.

List the matter on 19.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of July, 2017.